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(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या लंबे समय से निदेशक, आयात/निर्यात तथा अन्य प्रबंधक अपने दायित्व ठीक प्रकार से नहीं निभा रहे हैं, और

(घ) सरकार तथा सतर्कता विभाग ने उक्त अधिकारियों के विरुद्ध क्या दंडात्मक कार्यवाही की है?

घाणिज्य मंत्री (श्री रामकृष्ण हेगड़े): (क) और (ख) भारतीय राज्य व्यापार निगम ने सूचना दी है कि निगम का ऐसा कोई मामला नहीं है।

- (ग) जी, नहीं।
- (घ) प्रश्न नहीं उठता।

## Negative Growth of Exports

2972. SHRI SANTOSH BAGRODIA: Will the Minister of COMMERCE be pleased to state:

(a) whether exports which had been registering a negative growth, month to month during 1998 showed a positive growth in January and February 1999;

(b) if so, how much;

(c) the details of export growth month to month during the fiscal year 1998-99; and

(d) how far the trade deficit has widened during 1998-99 as compared to that in 1997-98?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEDGE): (a) to (c) According to the latest available data from the Directorate General of Commercial Intelligence & Statistics (DGCI&S) the export growth on month to month basis for April 1998 to February 1999 in US \$ terms over the corresponding month of the previous year after taking into account late returns are as under:

Month	% age growth rate
April	8.25
May	-10.55
June	-9.04
July	9.34

Month	% age growth rate
August	9.87
September	-2.93
October	-4.51
November	4.52
December	7.33
January	2.67
February	4.36

(d) The trade deficit during April-February 1998-99 is estimated at US \$ 8176.10 million which is higher than the deficit at US \$ 5778.41 million during April-February 1997-98.

## विदेशी पूंजी निवेश

2973. श्री राज मोहिन्दर सिंहः <sup>र</sup> श्री बलवन्त सिंह रामूवालियाः

क्या उद्योग मंत्री यह बताने की कृपा करेंगे किः

(क) क्या यह सच है कि गत वर्षों से वास्तविक विदेशी पूंजी निवेश में इस प्रयोजनार्थ स्वीकृत प्रस्तावों की तलना में लगातार गिरावट आ रही है;

(ख) यदि हां, तो क्या यह सच है कि वर्ष 1991 में कुल स्वीकृत प्रस्तावों में से 66 प्रतिशत पूंजी-निवेश हुआ था जो वर्ष 1997 में घटकर 30 प्रतिशत हो गया था: और

(ग) यदि नहीं, तो इस संबंध में तथ्य क्या हैं तथा इस हास के क्या कारण हैं?

उद्योग मंत्री (श्री सिकन्दर खख्त): ((क) से (ग) महोदय, 1991 में 351.43 करोड़ रूपये के अंतःप्रवाहों की 'कुरूआत से 1998 में यह बढ़कर 13269.21 करोड़ रुपया हो गया है। वर्ष 1991 से 1998 की अवधि में अनुमोदित कुल विदेशी प्रत्यक्ष निवेश, 47168.17 करोड़ रुपये के एफ॰डी॰आई॰ अंतःप्रवाह के मुकाबले में, 161981.70 करोड़ रुपया है। इससे यह परिलक्षित होता है कि अनुमोदित एफ॰डी॰आई॰ की तुलना में वसूली दर 29.1% है। अंतःप्रवाह बनाम अनुमोदन दर 1997 में 25.8% के मकाबले में 1998 में 48.1% थी।

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अंतःप्रवाह तथा अनुमोदनों के बीच में अंतर के विभिन्न कारण हैं जैसे परिपक्वता अवधि, वित्तीय समापित, भूमि अधिप्रहण इत्यादि। अंतःप्रवाहों की वसूली में देरी ज्यादातर वृहद परियोजनाओं में होती है जैन्ने बिजली, दूरसंचार अक्संरचना इत्यादि जो परिपक्वता अवधि अधिक होने तथा परियोजनाओं की आवश्यकताओं के अनुसार विभिन्न चरणों में राशि जारी करने के कारण होती है।

Changes desired by U.S. in the Patent Act

2974. SHRI K.M. SAIFULLAH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the United States wants certain changes in the Patent Act, which has been passed recently;

(b) if so, the details of their objection; and

(c) the details of India's reply thereto?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) to (c) The United States (US) requested for consultations with India on certain provisions in the amendments made to the Patents Act, 1970 including those applicable to mailbox and exclusive marketing rights and the provisions in relation to compulsory licensing.

The position of the Government of India was clarified to the US at the meeting held in Geneva in February, 1999.

Expert Group for revival of PSUs

2975 SHRI SURESH KALMADI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have set up an expert group to examine the possibility of reviving sick public sector undertakings under the Department of Heavy Industry;

(b) if so, the names of the members of the expert group; and

(c) the names of the public sector undertakings which are to be examined? THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) Yes, Sir.

(b) The composition of the Expert Group is as follows:

- (1) Shri H.C. Gandhi (Former Secretary, Ministry of Industry & former CMD, BYNL)
- (2) Dr. R.K.D. Shah (Former CMD, BHEL)
- (3) Shri Dipankar Basu (Former Chairman, SBI)
- (4) Shri D.K. Gupta (Former, CMD, HCL)
- (5) Shri B.D. Jethra, Adviser (I&M), Planning Commission.

(c) The Group has been asked to examine the following PSUs:

Mining & Allied Machinery Corporation (MAMC);

Bharat Opthalmic Glass Limited (BOGL);

Rehabilitation Industries Corporation (RIC);

Tannery & Footwear Corporation (TAFCO);

Bharat Process & Mechanical Engineers Ltd. (BPME);

Weighbird India Ltd. (WIL) and

Nationl Bicycle Corporation of India Ltd. (NBCIL)

Functioning of Industries in H.P.

2976. SHRI ANIL SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) the details of Industries in the Private, Government and Limited sectors which are functioning in Himachal-Pradesh, district-wise;

(b) whether funds have been allocated by the Central Government, State Government or other agencies;

(c) if so, the details thereof; and

(d) what steps have been taken by Government to promote the small scale industries in the State?